

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT: KARKARDOOMA COURTS, DELHI.

**ORDER**

Ms. Aneasha, P.A. presently posted in Office Pool of North-East District, Karkardooma Courts, Delhi is hereby posted in the court of Sh Vipul Sandwar, Ld MM-02, North-East District, Karkardooma Courts, Delhi with immediate effect, till further orders.

Non-compliance of this order shall be viewed seriously which shall invite strict disciplinary action.



**[PRAVEEN KUMAR]**  
Principal District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

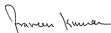
No. 8040-8052 Admn./NE/KKD/2022

Delhi, the Dated

24 DEC 2022

**Copy forwarded for information and necessary action to:-**

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Jud.), Admn.-I, O/o Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.



**Principal District & Sessions Judge,**  
North-East District,  
Karkardooma Courts, Delhi.

